

Import of Pesticides

778. SHRI SHAMEM HASHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) the pesticides imported in the country during the last three years, year wise, indicating their value and quantities and names of the manufacturers; and

(b) the purpose for which each of these pesticides are generally used indicating the crops etc.?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The quantity of pesticides imported during last 3 years is as under: —

Year	Quantity (in MT Technical Grade)
1988-89	3230
1989-90	1389
1990-91	1094

The statements indicating the pesti-
cidewise break up of the above quan-
tity; their value alongwith names of
importers/manufacturers are placed at
Annexure-I(A), I(B) and I(C) res-
pectively. [See Appendix CLX Ann-
exure No.3i]

(b) The Statement is placed at
Annexure-II. [See Appendix CLX,
Annexure No. 32.]

**Use of Allethrin for Mosquito
Repellants**

777. SHRI SHAMIM HASHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Al-
lethrin is being widely used in India
for household mosquito repellants
without any clearance from the re-
gistration authorities;

(b) if so, the reasons therefor;

(c) whether Government are aware
that clear evidence has been found

in U.S.A. about the harmful effect
of Allethrin used in these gadget
and

(d) if so, whether Government
propose to put a ban on the use
Allethrin these gadgets till further
detailed investigations?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI MULLAPPALLY RAMA-
CHANDRAN): (a) and (b) Registra-
tion Committee set up under the In-
secticides Act, 1988 has granted re-
gistration for use of Allethrin as a
mosquito repellants for household
purposes only after satisfying itself
regarding efficacy of this insecticide
and its safety to human beings and
environment.

(C) According to available informa-
tion United States Environmental
Protection Agency (USEPA) have
not found any harmful effects in use
of Allethrin as mosquito repellent.

(d) In view of the above the Ques-
tion does not arise.

**Ban on Khoya and its Import in
Delhi**

778. SHRI SHAMIM HASHMI: Will the Minister of AGRICULTURE be pleased to state:-

(a) whether Government are
aware of consumers' and small khoya
manufacturers' resentment against
ban on khoya making and its import
in Delhi as appeared in the Indian
Express of the 10th August, 1991;

(b) whether it is a fact that such
ban only help racketeers and whether
it is a fact that such a
ban was not imposed during 1977-78
and there was absolutely no black
marketing and no artificial shortages
of milk and its products at that time;
and

(c) if so, whether Government
propose to review the above policy?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI K. C. LENKA): (a) Govern-
ment's attention has been drawn to
the News item.

(b) and (c) The Delhi Administration has lifted the ban on manufacture of khoya w.e.f. 22.8.91.

Sale of Dhara Oil

779. SHRI SHAMIM HASHMI; Will the Minister of AGRICULTURE be pleased to refer to the answer to Starred Question 2*1 given in the Rajya Sabha on the 2nd August, 1991 and state:

(a) the quantities of Dhara oil sold so far, city-wise, since inception;

(b) whether it is a fact that maximum sales have taken place in oil-rich States; and

(c) what is the quantity of imported and indigenous vegetable oils released to various State Cooperative Milk Federations since inception of CLUSA/CIDA projects and reasons for imbalances, if any?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN); (a) The quantity of Dhara sold in various markets since August, 1988 is given in the Statement-I.

(b) While deciding on the marketing strategy of Dhara, it was necessary to consider entering those markets which are largest in terms of

consumption of the most sensitive oil i.e. groundnut oil as the price fluctuations in the oil sector are largely caused by the instability in these markets. It is for this reason that the major markets of Maharashtra and Gujarat have been covered for marketing of groundnut oil. For mustard oil, however, the major markets are Delhi and Uttar Pradesh.

(c) Statewise sale of donated oil is indicated in the Statement-II. The oil is sold through State Level Co-operative Oilseeds Growers Federations and not through the State Co-operative Milk Federations. Differences in the quantities of oils sold to different Federations are due to a number of reasons. Different States Federations were registered at different points of time and hence the oil received at the initial stages of the project was sold through Federations existing at that time. The size of the project being implemented in a particular State is another factor for deciding the quantity of oil to be supplied to the State Federation to help it to generate surpluses in the initial years of operation. the readiness of the marketing- infrastructure of a State Federation is also a determining factor for allocating oil to be sold by that Federation.

Statement I

bote of Dhara in Various Markets Since August, 1988

(All Figures in Metric TONNES)

Financial Year	Gujarat		Maharashtra		Delhi & UP		UP Calcutta		Total
	GNO	MO	GNO	MO	GNO	Country RRO/ MO	P.R.O/ MO	MO	
1988-89						1187			1187
1989-90	5129		8666		56	5425	511		19887
1990-91	21684	3543	23319	3252	1563	15645	2962	1651	73620
1991-92	8915	1670	8882	1432	173	6555	1710	1185	30522
(Up to July)									
TOTAL	35729	5213	40867	4684	1892	28812	5183	2836	125219

GNO— Groundnut Oil

MO— Mustard Oil

RRO-- Refined Rapeseed Oil. Its Marketing has been discontinued since July, 1990.

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